

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012  
RT CP No.27/Chd/Pb/2016**

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Petitioners

Versus.

M/s A.P. Refinery Pvt. Ltd. & Ors. ...Respondents

Present: Ms.Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing  
Company Secretary for petitioners.  
Mr. Ashish Bansal, Advocate for respondents.

Learned counsel for the petitioners has filed convenience  
compendium and written submission. Let the same be taken on record.  
Arguments inconclusive. List the matter on 26.05.2017.

— Sd/ —  
(Justice R.P. Nagrath)  
Member (Judicial)

May 25, 2017  
subbu